

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 338 of 2014 in
DFR No. 1885 of 2014**

Dated : 1st October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gangdari Hydro Power Pvt. Ltd. & Anr. Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr.

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Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Hemant Singh for HPERC

ORDER

It is submitted by the learned counsel for the Applicant that he has already served notice on the Respondents and he seeks some time to file the affidavit of service.

Post the matter on **08.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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